

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 11.07.2019 (THURSDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 2100 of 2019 in Comp. App. (AT) (Ins) No.134 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. Well-Do Holdings and Exports Pvt Ltd & Ors.	Ashish Mukhi	M. Rambabu-R2 Ankur Kashyap-R3 S. Chakraborty-R4

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 2131 of 2019 in Comp. App. (AT) (Ins) No. 275 of 2019	Pankaj Kikavat Vs. Bank of India & Anr.	Nitin Mishra	Medha Tandon-R1 Sreevita Ghosh(R-ARC)
2.	Comp. App. (AT) (Ins) No. 434 of 2019	Arun Enterprises Vs. Mansfield Cables Company Ltd. & Anr.	Gautam Singh	Pulkit Agarwal
3.	Comp. App. (AT) (Ins) No. 616 of 2019	Ajay kumar. Vs. Shree Sai Industries Pvt Ltd & Ors.	Apoorv Shukla	

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 705 of 2019	Prayag Polytech Pvt Ltd. Vs. Bon Lon Petrochem LLP.	Vipul Ganda	
5.	Comp. App. (AT) No. 180 of 2019	DLF Phase –IV Commercial Developers Ltd. Vs. --	Manisha Chaudhary	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 526 of 2019	Devmata Exim Pvt. Ltd. Vs. Kavitha Surana, RP of Veerganapathi Steels Pvt. Ltd.	Anshul Rawat	Goutham Shivshankar
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7.	Comp. App. (AT) (Ins) No. 84 of 2019	Sri Munisuvrata Agri International Ltd. Vs. Bank of Baroda & Ors.	Vikas Sethi	Saumya Dutta-R11 Sachi (R13-14) Aaditya VK-R15
8.	Comp. App. (AT) (Ins) No. 281 of 2019	B.M. Pipes Pvt Ltd Vs. Eta Engineering Pvt Ltd	Saakaar Sardana	Priyaka Ghorawat
9.	Comp. App. (AT) (Ins) No. 505 of 2019	Sundaresh Bhat RP for Sterling Biotech Ltd. Vs. Andhra Bank.	Satendra Rai	
10.	Comp. App. (AT) (Ins) No. 308-309 of 2019	Sumit Aggarwal Vs. Silvertan papers Ltd & Ors.	Gautam Singh	Alok Kuchhal-R1 Akshat Jain-R2
11.	Comp. App. (AT) (Ins) No. 324 of 2019	Insolvency and Bankruptcy Board of India (IBBI) Vs. Rishi Prakash Vats & Ors.	Vikas Mehta	Apoorv Sarvaria
12.	Comp. App. (AT) (Ins) No. 407 of 2019	C. Shivakumar Reddy Vs. Dena Bank & Anr.	Goutham Shivshankar	Divyanshu Sahay- R1 Shradha Narayan- R2
13.	Comp. App. (AT) (Ins) No. 438 of 2019	VNR Infrastructure Ltd. Vs. SS Rail Works Pvt Ltd With	Akshat singh	M. Anil Kumar
14.	Comp. App. (AT) (Ins) No. 440 of 2019	VNR Infrastructure Ltd. Vs. CSTE/ Const. & Ors. With	Priyanka Anand	Rajeshwar Singh- R1&R3 Aakriti Dhawan-R2
15.	Comp. App. (AT) (Ins) No. 444 of 2019	VNR Infrastructure Ltd. Through its liquidator T.S.N. Raja Vs. Rama Raghava Reddy With	Priyanka	Aakriti Dhawan
16.	Comp. App. (AT) (Ins) No. 567 of 2019	VNR Infrastructure Ltd. Vs. The Chief Engineer.	Ankit Kapoor	Priyanka
17.	Comp. App. (AT) (Ins) No. 450 of 2019	S.N. Suyamindra Achar Vs. Cummins Generator Technology & Anr.	Aljo K. Joseph	

18.	Comp. App. (AT) (Ins) No. 512 of 2019	K. N. Mahesh Prasad. Vs. MedinnBelle Herbalcare Pvt Ltd.	Sumesh Dhawan	
19.	Comp. App. (AT) (Ins) No. 522 of 2019	Soundararajan Ramachandran. Vs. T4 Texultants Pvt Ltd.	Soumik Ghosal	
20.	Comp. App. (AT) No. 125 of 2019	State Bank of India. Vs. United Breweries (Holdings) Ltd & Ors.	Chitranshul A. Sinha	
21.	Comp. App. (AT) No. 89 of 2019	Mukesh Maneklal Choksi. Vs. Union of India & Anr.	Rohit Chaudhary	S. Rama Kantha

After the above or 12:00 Noon, whichever is earlier

For Hearing

22.	Comp. App. (AT) (Ins) No. 593 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt Ltd & Anr.	Abhishek Anand	Sunil Fernandes- R1
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02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 230 of 2019	KSB Shanghai Pump Company Ltd Vs. Lanco Infratech Ltd & Ors. With	Amar Gupta	Vaijayant Paliwal Mishra-R1
2.	Comp. App. (AT) (Ins) No. 234 of 2019	TLT – Turbo (Sichuan) Co. Ltd. Vs. Lanco Infratech Ltd. & Ors. With	Kaustav Saha	Vaijayant Paliwal Mishra-R1
3.	Comp. App. (AT) (Ins) No. 235 of 2019	Beijing Power Equipment Group Co. Ltd. Vs. Lanco Infratech Ltd. & Ors.	Kaustav Saha	Vaijayant Paliwal Mishra-R1

4.	Comp. App. (AT) No. 422 of 2018	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	Niraj Kumar	Sanjay Shorey- MCA
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For Hearing

5.	Comp. App (AT) (Ins) No. 633 of 2018 Part Heard	Asset Reconstruction Company (I) Ltd. (ARCIL) Vs. Koteswara Rao Karuchola (R.P. for Viceroy Hotels Ltd.) & Ors. With	Niraj Kumar	Diwaker Maheshwari (R-1), Kumar Sudeep-R3
6.	Comp. App. (AT) (Ins) No. 718 of 2018 Part Heard	Mahal Hotel Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. (ARCIL)	Kumar Sudeep	Satendra K. Rai- R1 Diwaker Maheshwari-RP
7.	Competition App. (AT) No. 83 of 2018	India Glycols Limited Vs. Competition Commission of India & Ors. With	Manas Kumar Chaudhuri	Udayan Jain (R1), Rishi Sood (R2), Reeta Mishra (R5- 7), Sanjeev Kr. Singh (R8 & R18), Pankaj Bhagat (R9,12,16,17 &20), Gautam Shahi (R14)
8.	Competition. App. (AT) No. 86 of 2018	Balrampur Chini Mills Ltd Vs. CCI & Ors With	Gautam Shahi	Navdeep Singh Suhag-CCI
9.	Competition App. (AT) No. 91 of 2018	Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. &Ors. With	Naveen Chawla	Saurabh Mishra- CCI
10.	Competition. App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs. Competition Commission of India & Anr. With	P.K. Bhalla	
11.	Competition App. (AT) No. 93 & 98 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr. With	M.M. Sharma	Sanyat Lodha-R1

12.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India &Ors. With	Sanjeev Kumar Singh	Sanyat Lodha- R1
13.	Competition. App. (AT)No. 97 of 2018	Triveni Engineering & Industries Ltd Vs. Ester India Chemicals Ltd & Anr. With	Rishi Agrawala	
14.	Competition App. (AT) No. 99 of 2018	The Andhra Sugars Ltd. Vs. Competition Commission of India & Ors. With	Avdhesh Bairwa	Saurabh (R-CCI)
15.	Competition App. (AT) No. 100 of 2018	The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors. with	Pankaj Bhagat	Sanyat Lodha
16.	Competition App. (AT) No. 101 of 2018	Sir Shadi Lal Enterprises Vs. Ester India Chemicals Ltd. &Ors. with	Anil Kumar Mishra	Sanyat Lodha
17.	Competition App. (AT) No. 102 of 2018	KM Sugar Mills Ltd. Vs. Competition Commission of India & Anr. With	Pankaj Bhagat	Sanyat Lodha
18.	Competition App. (AT) No. 103 of 2018	Indian Sugar Mills Association Vs. Competition Commission of India & Ors. With	Sindoora VNL	Sanyat Lodha- R1 Manu Krishnan-R3
19.	Competition App. (AT) No. 104 of 2018	The Seksaria Biswan Sugar Factory Ltd. Vs. Competition Commission of India & Anr. with	Pankaj Bhagat	Navdeep Singh Suhag-R1
20.	Competition Appeal (AT) No. 03 of 2019	Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors.	Sushil Shukla	Saurabh Mishra

		With		
21.	Competition. App. (AT) No. 05 of 2019	Shree Kamrej Vibhag Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha(R-CCI)
22.	Competition. App. (AT) No. 06 of 2019	Sahakari Khand Udoyg Mandal Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha- R1
23.	Competition. App. (AT) No. 07 of 2019	Shree Ganesh Khand Udoyg Sahakari Mandli Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha- R1
24.	Competition. App. (AT) No. 08 of 2019	Shree Mahuva Pradesh Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	
25.	Competition. App. (AT) No. 10 of 2019	Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India & Ors.	Sudpito Sarcar	

Note: The Court will rise at 03: 00 PM.

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By Order
-sd/-
Registrar